

## PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

**SUBJECT:-** Selection of Law Clerk-cum-Research Assistants in the High Court of Karnataka, Bengaluru.

- READ:-**
1. This office Notification No. HCE 623/2006 dated 27.05.2022 for inviting off-line applications for filling up of 11 vacant posts of Law Clerks-cum-Research Assistant and vacancies that may arise as on the date of issuance of final selection proceedings .
  2. Government Order No. Law 06 LAG 2019, dated 29.01.2020.

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**ORDER NO. HCE 623/2006**

**DATED 9<sup>TH</sup> SEPTEMBER 2022**

The following candidates are selected as Law Clerk-cum-Research Assistants on the Establishment of High Court of Karnataka, Bengaluru, as per the terms and conditions mentioned in this order:

<b>Sl. No.</b>	<b>Appln. No.</b>	<b>Name and Address of the Candidates (Sriyuths/Smts.)</b>
1.	16	JACKLENE MASCARENHAS D/O. JOAO H.NO.95 SANGARGALLI, GUNJI POST, KHANAPUR TALUK, BELAGAVI DISTRICT - 591302
2.	54	V MRUDULA D/O. A VANANGAMUDI NO.3/4, 2ND FLOOR, KRISHNA ENCLAVE, M.C LAYOUT, VIJAYA NAGAR, BENGALURU - 560 040.
3.	10	NEHA ATUL ALUR D/O. ATUL K ALUR NO.1013, 21ST MAIN, 4TH B BLOCK, BSK 6TH STAGE, NAGEGOWDANAPALYA MAIN ROAD, TALAGHATTAPURA POST, BENGALURU - 560109.

4.	8	RIYA CHIPRE D/O. RAJEEV CHIPRE ARIMANT, NO.2003/1, 100 FEET ROAD, HAL 2ND STAGE, INDIRANAGAR, BENGALURU - 560008.
5.	85	POOJA UMASHANKAR D/O. R P UMASHANKAR, NO.516, 8TH CROSS, 7TH BLOCK, WEST, JAYANAGAR, BENGALURU 560070.
6.	32	LAKSHMI MOVVAR D/O. M NARAYANA BHAT, NO.6, FLAT 202, LAXMI CLASSIC HOMES 5TH CROSS, SHANKARMUTT ROAD, BASAVANAGUDI BENGALURU -560004.
7.	39	PREKSHA R LALWANI D/O. RAMESH KUMAR LALWANI, NO.002, RAJNARAYAN VILAS, KTA 53 NO.17/33, KANAKAPURA ROAD, BASAVANAGUDI, BENGALURU - 560004.
8.	33	VAISHNAVI W/O. NAVEENARADHYA S, NO.399, GROUND FLOOR, VYALIKAVAL EXTENSION LAYOUT, VIJAYANAGAR, BENGALURU - 560040.
9.	5	SOURAV M S/O V MANJUNATHA, NO.527, 26TH CROSS, KIRLOSKAR LAYOUT, OPP: SAPTHAGIRI ENGINEERING COLLEGE, BENGALURU - 560073.

10.	36	PRAHANSINGH H P S/O. PRAKASHSINGH H S, NO.15/1, 4TH FLOOR, SOUTH END ROAD, SHESHADRIPURAM, BENGALURU – 560020.
11.	84	VINAY KUDARI S/O SHEKHAR, SHRI BASAVA NILAYA, NEAR AKKAMAHADEVI PARK, GAURISHANKAR NAGAR, RANEBENNUR, HAVERI 581115.
12.	53	AISHWARYA K D/O KEMPARAJU S, SY.NO.26/4, 7TH CROSS, VIJAYA BANK COLONY, K.R.PURA, BENGALURU - 560036.
13.	83	NEELAKANTH PUJAR S/O SHIVANAND, AT GUDIKATTI, POST GOVANAKOPPA, TALUK BAILAHONGAL, DIST BELAGAVI 591104.
14.	55	K CHANNABASAMMA D/O K GURUSANGAPPA, NO.43-18, VISHWANATH RAO ROAD, MADHAVNAGAR, NEAR JAIN TEMPLE, BENGALURU - 560001.
15.	77	SUPREETHA R D/O RAMESH T, NO.1170, 11TH CROSS, 2ND STAGE, WEST OF CHORD ROAD, M.L.PURAM, BENGALURU - 560086.

16.	42	NAVEEN KUMAR S R S/O. RAMESH REDDY S M, R/AT NO.179, 8TH CROSS, BHAGATH SINGH ROAD, I MAIN, ATTAL BIHARI VAJAPAYEE ROAD, SINGANAYAKANAHALLI (V), YELAHANKA (H), BENGALURU - 560064.
17.	56	SURYA S VASISHT S/O SHIVARAM H K, D-506, MANTRI GREENS, NO.1, SAMPIGE ROAD, NEXT TO MANTRI MALL, MALLESHWARAM, BENGALURU - 560003.
18.	48	SHREEDHAR GANAPATI BIDRE S/O GANAPATI R BIDRE, DOOR NO.107, 2ND FLOOR, HOUSE NO.111, SRI GURU NILAYA, 9TH CROSS, 17TH MAIN, FREEDOM FIGHTERS COLONY, LAGGERE, BENGALURU - 560058.
19.	58	CHINMAYI V D/O VAGEESH S, NO.269, 5TH CROSS, 1 6TH MAIN ROAD, SARASWATHI PURAM, MYSURU - 570009.
20.	67	RUKMINI D/O LAXMIKANTH PATIL, C/O DR. V.S. BALGOSHI, HOUSE NO.4, SHIVAKRIPA, SHARADA COLONY, 1ST CROSS, Y.S. COLONY, VIDYAGIRI, DHARWAD - 580004.
21.	11	MAYAVATHI M D/O MANJUNATHA. NO.45, DEVAGANAHALLI (v), UGANAVADI(p) DEVANAHALLI(TQ) BENGALURU RURAL DISTRICT - 562110

22.	15	GURUPRASAD GANAPATI HEGDE S/O GANAPATI NAGESH HEGDE, NO.114, DEVARAMUNDIGE, CHANDGULI, YELLAPUR, UTTARA KANNADA - 581359
23.	41	SHARON JENIFER A D/O AROGYANATHAN C, NO.62, 15TH CROSS, V V PURAM, MYSURU - 570002

**ADDITIONAL LIST**

The following six candidates are placed in the additional list to be considered for selection to the post of Law Clerk-cum-Research Assistant only if any of the 23 selected candidates failed to report to the duty within the date prescribed or if any vacancy is created within six months of the selection Notification.

<b>Sl. No.</b>	<b>Appln. No.</b>	<b>Name and Address of the Candidates</b>
1.	101	AISHWARYA KASHINATH SALIMATH D/D KASHINATH SALIMATH RAVITEJAS, OPP.STEAMING MUG CAFE, NEAR MUGHALKHOD MATH, SOLAPUR ROAD, VIJAYAPUR - 586 103.
2.	38	ANUSHA V R D/O RAMESH V P NO.538/6, PUMP HOUSE ROAD, LAKSHMIPURAM EXTN., SAKLESH PURA TALUK, HASSAN - 573134.
3.	89	T D SIDDHARTH S/O DHANYAKUMAR, HOUSE NO. 19/1, BASAVANAGAR, HEGGERI EXTENSION, OLD HUBLI, HUBLI - 580024.

4.	9	YASHRUTHA M D/O MUNIKRISHNA M, NO.20/2, 2ND CROSS, NEAR BANK OF BARODA, CAMBRIDGE ROAD, ULSOOR, BENGALURU - 560008.
5.	86	AISHWARYA J D/O JANARDHAN, BHAGAVATHI NILAYA, NEAR KUDUPU TEMPLE KUDUPU, MANGALURU D.K. - 575028.
6.	91	SHILPA R D/O RAJANNA, AGRAHARA, BEHIND SHISHUVIHAR, TUMKUR - 572101.

### **TERMS AND CONDITIONS**

1. The selection of Law Clerk - cum - Research Assistants is purely on temporary and on contract basis.
2. The selected candidates are required to report before the Registrar General, High Court of Karnataka, Bengaluru **on or before 26.09.2022** by submitting all relevant original documents.
3. Each Law Clerk-cum-Research Assistant will be attached to one of the Hon'ble Judge of the High Court and he/she has to assist the Hon'ble Judge in the judicial work and in administrative work.
4. The duties and responsibilities of a Law Clerk-cum-Research Assistant will include:
  - (i) Studying of case files, preparation of case summary, notes and chronology of events;
  - (ii) Identifying facts/issues/questions that may arise or may have to be addressed;
  - (iii) Presence in the Court Proceedings during the hearing of cases, taking notes of arguments and citations;
  - (iv) Research work on case law, books and articles for the purpose of assisting the Hon'ble Judge in the preparation of judgments; and
  - (v) Assisting the Hon'ble Judge to prepare speeches and academic papers.

5. The Law Clerk - cum - Research Assistant will have free access to the Court Room/Library.
6. The Law Clerk-cum-Research Assistant will be allowed to access to the Chamber of the Hon'ble Judge with the prior permission of the Hon'ble Judge.
7. During the period of assignment, the Law Clerk-cum-Research Assistant will be paid a monthly honorarium of ₹25,000/- (Rupees Twenty Five Thousand only) or such other enhanced honorarium as may be approved by the Government. The term of assignment shall be till 31<sup>st</sup> January 2023 from the date of report to duty which is subject to extension by High Court of Karnataka/Government of Karnataka.
8. The Law Clerk-cum-Research Assistant is full time assignment and during the period of assignment, he/she will not be entitled to practice as Advocate or to take up any employment. The Law Clerk-cum Research Assistant is required to give necessary intimation to the Bar Council with regard to his/her taking the assignment as such.
9. The Law Clerk - cum - Research Assistant is liable to maintain proper discipline and complete confidentiality at all times.
10. The Law Clerk-cum Research Assistant attached to a particular Hon'ble Judge will not be entitled to appear before the concerned Hon'ble Judge for a period of one year from the date of termination of the assignment.
11. The Law Clerk - cum - Research Assistant will not be entitled to appear in any case which is assigned to the Hon'ble Judge, with whom he/she was attached, regardless of whether he/she had worked on that case.
12. The assignment as Law Clerk - cum - Research Assistant will not confer any right or preference for any employment under the High Court of Karnataka or the Government of Karnataka.
13. Only on satisfactory completion of the assignment, a Law Clerk - cum - Research Assistant will be entitled to a Certificate issued by the High Court of Karnataka.
14. The male Law Clerk - cum - Research Assistant shall wear a black coat and tie and a female Law Clerk - cum - Research Assistant shall wear a black coat. While on discharging the duty he/she shall also wear the Identity Card issued by the High Court.
15. A Law Clerk - cum - Research Assistant will be entitled 12 days leave during the entire year. However, he/she shall not avail leave for more than 3 days in a month.

16. The Law Clerk - cum - Research Assistant shall be present for assisting the Hon'ble Judge at 9.30 a.m. on all working days.
17. The Private Secretary to the Hon'ble Judges shall maintain an Attendance Register for the Law Clerk - cum - Research Assistant since, the Law Clerk - cum - Research Assistant will be paid the Honorarium only on production of the certificate issued by the Private Secretary to the Hon'ble Judges.
18. The Law Clerk - cum - Research Assistants shall give prior intimation to this office in case of resignation to the said post.
19. Any violation of the above mentioned terms and conditions or any breach of discipline or any misconduct by the Law Clerk - cum - Research Assistant will attract termination of selection to the said post without any notice.
20. The candidates at additional list will be considered for selection only if any of the selected 23 candidates failed to report to the duty within the date prescribed or if any vacancy is created within six months of the selection Notification.

**BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE,**

**Sd/-  
(MURALIDHARA PAI B.)  
REGISTRAR GENERAL I/c**

**TO:**

1. The Candidates concerned,
2. The Private Secretary to Hon'ble the Acting Chief Justice,
3. The Private Secretaries to all the Hon'ble Judges,
4. The P.As to all the Registrars,
5. The Section Officers, HCA-I and Budget Branch for information and necessary action,
6. Proceedings file,
7. Office Copy.